

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 32**

**CP 4639/2019**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)  
HON'BLE MEMBER (TECHNICAL)    HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 23.08.2023**

**NAME OF THE PARTIES:    PRIMUS INVESTMENT ADVISORS PVT  
LTD**

**Section 59(7) of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Mr. Pranav Khatkul, Ld. Counsel for the Applicant is present. Heard. Reserved  
for Orders.

**Sd/-**

**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

**Sd/-**

**JUSTICE VIRENDRASINGH BISHT  
MEMBER (JUDICIAL)**

Vedant Kedare